

## STATEMENT

Details of the Schemes under National Water Management Project (NWMP)

Rs. in Lakhs				
State : Gujarat				
S.No. Name of Scheme	Date of approval By G.O.I.	Culturable Command Area (CCA) (hectares)	Estimated Cost	Expenditure incurred upto March, 1995
1. Sabarmati (Bharo - IBC)	January, '93	12,980	505.30	44.0
2. Meshwo	January, '93	6,880	305.40	17.6
Total		19,860	810.70	61.6

## Amount spent on Advertisements

6164. SHRI HARISINH CHAVDA : Will the Minister of WELFARE be pleased to state the total amount spent by his Ministry on advertisements given to the News Papers directly or through DAVP during the period 1993-94 and 1994-95, language-wise?

THE MINISTER OF WELFARE (SHRI SITARAM KESRI) : Ministry of Welfare releases all the Press advertisements through DAVP and the expenditure is met out of the consolidated publicity budget of DAVP ear-marked for this Ministry. A Statement containing the details of language-wise expenditure on the advertisements given by DAVP to the newspapers on behalf of Ministry of Welfare during 1993-94 and 1994-95 is enclosed.

## STATEMENT

Statement Showing the Language-Wise expenditure on advertisements on Behalf of the ministry of welfare.

S.No. Language	Amount of Expenditure	
	1993-94	1994-95
1. English	2656694.00	1195942.00
2. Hindi	1750462.00	518475.00
3. Urdu	310746.00	78324.00
4. Punjabi	148727.00	71453.00
5. Marathi	258905.00	81641.00
6. Gujarati	327436.00	76795.00
7. Assamee	82544.00	31906.00
8. Bengali	269537.00	45336.00
9. Oriya	107644.00	46650.00
10. Tamil	140206.00	74627.00
11. Telugu	133854.00	47849.00
12. Malayalam	317179.00	84899.00
13. Kannada	111090.00	29518.00
14. Mizo	3217.00	131.00
15. Sindhi	5082.00	
<b>Total</b>	<b>6623323.00</b>	<b>2383346.00</b>

## Multiplex Cinema Halls

6165. SHRI RAJENDRA KUMAR SHARMA : Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) whether there is any proposal to introduce multiplex cinema halls in the country;

(b) if so, the details thereof;

(c) whether any agreement has been made with the Australian company in this regard;

(d) if so, the details thereof; and

(e) the time by which such cinema halls are likely to be set up?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI K.P. SINGH DEO) : (a) to (e). Yes, Sir. There have been some proposals made for the construction and operation of a chain of entertainment complexes including multiplex cinema halls in different States. Final decision thereon rests with the State Governments/Union Territory Administrations, as licensing of cinema theatres falls within their purview.

## Telephone Subscribers Service

6166. DR. KRUPASINDHU BHOI :  
SHRI RAMPAL SINGH :  
SHRI PRABHU DAYAL KATHERIA :  
SHRI PANKAJ CHOWDHARY :

Will the Minister of COMMUNICATIONS be pleased to state :

(a) the average number of complaints received daily in each and every exchange of Delhi;

(b) the number of days taken to repair the dead telephones;

(c) whether attention of the Government has been drawn to the news-item captioned "Telephone Nigam Ne- Upphokta Sewa Main Sudhar Ki Yojna Banai" appearing in the 'Jansantta' dated April 21, 1995;

- (d) if so, the details thereof; and  
 (e) when the scheme is likely to be implemented?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI SUKH RAM) : (a) to (e). Information is being collected and will be laid on the Table of the House.

#### Inter-State River Water Disputes Act

6167. SHRI K.G. SHIVAPPA :  
 SHRI C.P. MUDALA GIRIYAPPA :

Will the Minister of WATER RESOURCES be pleased to state :

(a) whether some of the States, particularly Karnataka have demanded for amendment to the Inter-State River Water Disputes Act; and

(b) if so, the reaction of the Union Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI P.V. RANGAYYA NAIDU) : (a) Only Karnataka has urged for amendments to Inter-State River Water Disputes Act.

(b) The amendments to Inter-State Water Disputes Act, 1956 have been deliberated by Sarkaria Commission, Sub-committee of the Inter-State Council and National Water Board from time to time. However, there is no consensus amongst the various State Governments/ Union Territories on the proposed amendments.

[Translation]

#### Production of Petroleum Products

6168. DR. MAHADEPAK SINGH SHAKYA :  
 SHRI GUMAN MAL LODHA :

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state :

(a) whether the value of import of petroleum products is likely to be around 20,000 crores rupees by the end of 1997, if the prices remains stable on the basis of current trend;

(b) if not, the assessment of the Government in this regard;

(c) whether there is constant increase in the import bill due to increasing demand of petroleum products in the country;

(d) if so, whether the Government propose to increase the domestic production to meet the increasing demand;

(e) if so, the details thereof; and

(f) the percentage of domestic production and import of petroleum products likely to be out of the total demand of the country by the end of 1997?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (CAPT. SATISH KUMAR SHARMA) : (a) to (f). The import bill, the percentage of domestic production and import of petroleum products would depend on international prices, indigenous crude production, materialisation of the refining capacity and actual materialisation of demand.

(c) The import bill for petroleum products for the last 3 years was as under :

Year	Quantity	Quantity in MMT
		Value in Rs. crores
1992-93	11.28	6360
1993-94*	12.08	7041
1994-95*	13.95	7522

\* Provisional

(d) and (e). Government have allowed private investment in the oil refining sector. As against the existing refining capacity of 56.40 MMTPA, the total refining capacity in the country after the expansion/debottlenecking of existing refineries, setting up of new grass-root refineries, JVCs and private sector refineries including EOUs, is expected to be around 153 MMTPA. This capacity would be sufficient to meet the projected demand of petroleum products, since the demand of petroleum products in the year 2001-2002 is estimated to be about 102 MMTPA.

A number of short-term and medium term measures have been taken to boost the indigeneous production of crude oil. As a result of these measures the crude oil production is expected to reach a level of 37.37 MMT in 1995-96 and 44.45 MMT at the end of 1996-97.

#### Exploration of Coal

6169. SHRI SHIVRAJ SINGH CHAUHAN : Will the Minister of COAL be pleased to state :

(a) whether the Union Government have received some proposals from Madhya Pradesh Government for exploration of coal in the State:

(b) if so, whether the Government have considered these proposals;

(c) if so, whether the Government are contemplating to exploration of coal in some areas of Madhya Pradesh during the Eighth Five Year Plan;

(d) if so, the details thereof;

(e) the total annual requirement of coal in Madhya Pradesh and the quantity of coal being supplied to the State;

(f) whether the Government have taken any action to meet the demand of coal in the State during 1994-95; and

(g) if so, the details thereof?